

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 27**  
**(IB)-405(PB)/2023**

**IN THE MATTER OF:**

Magic Hospitalities Private Limited

.... Petitioner/Applicant

**Order U/s. 59 of Insolvency & Bankruptcy Code (IBC), 2016**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Liquidator : Adv Anang Shandilya,

**ORDER**

The report of RoC which is stated to have been filed is not reflecting on Case Information System of this Tribunal. In the wake, let the Ld. Counsel appearing for the Liquidator place the same on record alongwith his affidavit. List the matter on **15.05.2024**.

-Sd/-  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

-Sd/-  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (JUDICIAL)**

15.04.2024  
Lalit